

(c) whether Government has taken measures to pursue action on the lines of the report of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. The Committee to advise on Renovation and Rejuvenation of Higher Education constituted by the Government under Prof. Yash Pal, has submitted its Report on 24th June, 2009.

(b) and (c) The Report is under consideration of Government.

#### **Fee hike in playing schools in NCR**

1901. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of steep fee hike in many National Capital Region (NCR's) schools particularly pre-primary playing schools who are charging fee "on free will" in absence of any guideline on quantum of fee hike by concerned State Government;

(b) if so, what action Government proposes to take to redress the grievances of hundreds of poor parents who are unable to pay such a huge amount of fee in Delhi and elsewhere apart from demand from the school authorities to pay arrears to the tune of Rs. 5000/- to Rs. 10,000/- per student; and

(c) whether Government proposes to associate Parent Teacher Associations (PTAs) in this regard before such schools take a decision in fee hikes?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Education is a concurrent subject and school education is primarily within the purview of the State Governments. It is for the concerned State Governments to monitor the fee hike in schools. In case of schools of Delhi, the Education Department of Government of NCT of Delhi has issued a detailed order on 11.02.2009 to regulate the fee hike in private unaided recognized schools including pre-primary playing schools. A Grievance Redressal Committee has been constituted by the Government of NCT of Delhi to redress the grievances of aggrieved parents and it has been made mandatory for schools to associate Parent Teacher Associations in the matter of fee hike.

#### **Central University in Himachal Pradesh**

1902. SHRIMATI VIPLOVE THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes for setting up a Central University in Himachal Pradesh;

(b) if so, the details thereof alongwith the status of the proposal;